

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/9897/A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the 30th September, 2024.

Sub: **Civil vacation.**

Ref:- Your letter No. DJKA/8528/2024 dtd. 26.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **civil vacation w.e.f. 07.10.2024 to 19.10.2024, along with station leave permission from the evening of 05.10.2024 till the morning of 21.10.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-52/2006/9898 - 9899 /A, dated , 30-09-24

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

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